



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.04.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 08.04.2026 will not be taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 258 of 2025 Part Heard	Noble Co-Operative Bank Ltd. Vs. Gagan Gulati, Liquidator of Pantel Technologies Pvt. Ltd.	08.04.2026	21.04.2026
2.	Comp. App. (AT) (Ins) No. 1782 of 2025	Loon Land Development Ltd. Vs. Gaurav Katiyar, RP of Revital Reality Pvt. Ltd. With	08.04.2026	14.04.2026
3.	Comp. App. (AT) (Ins) No. 01 of 2026	Loon Land Development Ltd. Vs. Gaurav Katiyar, RP of Revital Reality Pvt. Ltd.	08.04.2026	14.04.2026

By order of Hon'ble Chairperson
-Sd/-
Registrar